

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

RA 347/93 in  
DA 205/87

Date of decision: 4.10.1993

Anand Prakash Saksena

... Petitioner.

Vs.

State of M.P. & Ors.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.  
THE HON'BLE MR.S.R. ADIGE, MEMBER(A).

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,  
Chairman)

This review application was filed on 7.4.1993. The office noticed certain defects and the same were notified. But they were not rectified. Hence, the case was listed before the court today for orders. None appeared for the petitioner though called twice. The defects have also not been rectified. Hence, the Review Application is dismissed.

*M. Adige*  
(S.R. ADIGE)

MEMBER(A)

*V.S. Malimath*  
(V.S. MALIMATH)  
CHAIRMAN

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